

15/9/98-38

Shri A.S. Wadia for
Applicant and Shri V.S. Masurkar
for Respondents.

This OA is called out
for Final Hearing.

The main dispute in
this OA is about applicant's
grievance about seniority.

It is now brought to
our notice that applicant
has since retired from
service.

In view of this, even the
question of seniority does
not survive.

Therefore, we hold in
view of applicant's
retirement from service,
application does not
survive and OA is
disposed of with no
orders as to costs.

15/09/98
Order/Judgement (dispatched
to Applicant, Respondent (3))

on 25/09/98

29/09/98

(D.S. Bawdekar)
M(A)

gkp

(R.G. Vaidyanatha)

V.C.